

cessions? If so, in view of the Government's declared policy of self-sufficiency in food by 1971, how do the Government propose to go about it?

Shri Asoka Mehta: I have just replied to that question that we are pushing ahead with our public-sector programme. The public-sector projects that have been licensed in the last one year when completed will give us an additional production of about 9-10 lakh tons. The private sector has also responded well. There are a number of schemes which are on the ground now and there are others which are being considered very seriously. We expect that if all the people or at least a majority of them ultimately come forward and take up the work seriously, we will have a licensed capacity of about 4 million tons before long.

Shri Inder J. Malhotra: Last year the Government said that a fertiliser team would visit the United States and some other countries. What has been the outcome of that visit?

A fertiliser team was sent last year to the USA and some other countries also.

Shri Asoka Mehta: An officers' delegation had gone to some of the countries and since then, a number of serious enquiries are being made. Some of the investors have already taken out their licences and others are carrying on discussions and negotiations with us.

श्री हुकम चन्द कछवाय : जिन देशों को निमन्त्रण दिया गया था कि यहाँ पर कारखाने स्थापित करें उन सब ने अगर पूरी तरह पर कार्य नहीं किया, जिन लोगों को आपने लाइसेंस दिये कारखाने लगाने के लिये वह किसी कारण से नहीं लगा पाये, तो उन के बारे में क्या कोई कार्रवाई की गई है ?

श्री अशोक मेहता : इस बारे में सरकार की यह स्थिति है कि पहले लेटर आफ इंटेण्ड दिया जाता है। लेटर आफ इंटेण्ड के बाद आव-

श्यक कार्रवाई होती है और इण्डस्ट्रियल लाइसेंस दिया जाता है।

श्री कंवर लाल गुप्त : मन्त्रालय यह नहीं है। मन्त्रालय कुछ है और जवाब कुछ है।

श्री अशोक मेहता : जवाब यह है कि शर्तों के मुताबिक उन को काम करना चाहिये। नहीं करेंगे तो लाइसेंस कैंसिल कर दिये जायेंगे। अगर आप मालुमात चाहें तो मालुमात दिये जा सकते हैं।

श्री कंवर लाल गुप्त : मालुमात देने के लिये तो आप बैठे ही हैं। आप को देना होगा।

Shri G. Viswarathan: In the allocation of fertilisers for the various States, would the Government take into consideration the performance of the various States and probably and possibly the yield per acre of the States?

Shri Asoka Mehta: The question of allocation of fertilisers is with the Ministry of Food and Agriculture. It is not with me.

Barauni and Namrup Fertilizer Plants

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- *142. **Shri Yamuna Prasad Mandal:**
Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:
Shri Khagapathi Pradhani:
Shri Heerji Bhai:

Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether it is a fact that the Fertilizers Corporation of India propose to commence two new projects at Barauni and Namrup by 1970-71;

(b) if so, the production expected from each of them annually; and

(c) the estimated cost of these two projects?

The Minister of State in the Ministry of Petroleum and Chemicals and of Planning and Social Welfare (Shri Raghunath Ramaiyah): (a) Two Projects, one at Barauni and another at Namrup (Expansion) will be put up by

the Fertilizer Corporation of India Subject to foreign exchange arrangements being made in the near future, these projects are expected to be completed by 1970-71.

(b) Each of the factories will have a production capacity of 3,30,000 tonnes of Urea, equivalent to 1,51,300 tonnes of Nitrogen per year,

(c) Baraun—Rs 38 crores approx.

Namrup Expansion—Rs 30 crores approx

श्री यमुना प्रसाद मंडल : अभी कुछ पत्तो मे यह भाया है कि बरौनी उर्वरक कारखाने के सम्बन्ध मे साइट सेलेक्शन प्राप ठीक से नहीं कर सके हैं। यह बात कहा तक सत्य है कि साइट सेलेक्शन मे दिक्कत प्रा रही है ?

Shri Raghu Ramalah: The information available is that a 300-acre area will be available for the factory I am not aware of any difficulty in regard to that

श्री यमुना प्रसाद मंडल : क्या ऐक्चुअल प्रोडक्शन 1971 मे शुरू हो जायेगा ?

Shri Raghu Ramalah: Actually, it takes three years from the date when foreign exchange is sanctioned and then the whole apparatus begins to function

Mr. Speaker: Shri Ramachandra Ulaka—not here, Shri Dhuleswar Meena—not here

Shri D N Tiwary: I want to put a supplementary question

Mr. Speaker: I am calling the names of hon Members who have tabled the question They are not here Next question Shri Bibhuti Mishra

Shri D. N. Tiwary: I wanted to put a supplementary question

Mr Speaker: I have passed on to the next question I have called Shri Bibhuti Mishra.

बरासागर में तेल की कुएँ में प्राप लगने की
संख्या

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* 143. श्री विभूति मिश्र :

श्री क० ना० तिवारी :

डा० कर्णो सिंह :

श्री वी० चं० शर्मा :

श्री श्रीकार लाल बेरवा :

क्या पेट्रोलियम और रसायन मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि जनवरी, 1967 में बरासागर में तेल के एक कुएँ में प्राप लग गई थी , और

(ख) यदि हाँ, तो प्राप लगने का क्या कारण था और उससे कुल कितनी हानि हुई ?

The Minister of State in the Ministry of Petroleum & Chemicals and of Planning and Social Welfare (Shri Raghu Ramalah): (a) Yes, Sir

(b) A Committee of Enquiry set up by the Oil and Natural Gas Commission is investigating these matters and is expected to submit its report by the end of this month Till then nothing can be stated in this respect

श्री विभूति मिश्र : मैं जानना चाहता हूँ कि क्या सरकार को यह भ्रन्दाजा है कि यहाँ प्राप लगने से कितनी क्षति सरकार को हुई है ?

Shri Raghu Ramalah. We have, of course, a rough estimate One of the rigs was damaged Its pre-devaluation cost was about Rs 7 lakhs. There has been some loss of oil also. We would rather await the report for a fuller information.

श्री विभूति मिश्र : इसी तरह से राँची के कारखाने में प्राप लग गई थी और सरकार को बहुत नुकसान हुआ था। अब यहाँ प्राप लग गई। मैं जानना चाहता हूँ कि सरकार को कारखाने में प्राप